Coffee Houses

*884. Shri Keshava: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the Coffee Board has revised its policy and now proposes afresh to open Coffee Houses all over the country;
- (b) if so, whether the Board will request the Co-operative Coffee Houses to run the proposed new Coffee Houses and on their refusal only make other arrangements, if necessary; and
- (c) how many Coffee Houses are being run by the Co-operative Societies and whether all Coffee Houses closed by the Coffee Board are not being run by the workers themselves on co-operative basis?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

- (b) Does not arise.
- (c) 31; all the Coffee Houses closed by the Board are not being run by the Workers' Co-operative Societies.

Propaganda by Chinese on NEFA Border

*885. { Shri Mahanty: Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

- (a) whether it is a fact that the Chinese authorities in Tibet are intensifying their efforts to woo the Indian Tribal people in border region of NEFA; and
- (b) if so, what steps are being taken to frustrate such insidious moves?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). According to our information, there is no such marked activity on our side of the border. Indeed, movements across the border are strictly under control through our check posts, and incoming refugees are screened.

Indian Industries Fair

Shri Shree Narayan Das:
Pandit D. N. Tiwari:
Shri Viswanatha Reddy:
Shri Ram Krishan Gupta:
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 39 on the 1st August, 1960 and state:

- (a) the precise nature of support and assistance that the Government of India have decided to give to the sponsors of the Second Indian Industries fair to be held in 1961;
- (b) whether Government have received a detailed scheme of such an exhibition:
- (c) if so, what are the important features of such a scheme; and
- (d) the total estimated expenditure involved?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) The exhibition site at Mathura Road is being made available on rent to the Federation of Indian Chambers of Commerce and Industry for holding the Indian Industries Fair, 1961. Expenditure on the development of the site and the creation of assets thereon will be shared between Government and the Federation on a mutually agreed basis.

- (b) and (c). A copy each of the Prospectus' and "Rules and Regulations" is laid on the Table of the House. [Placed in the Library. See index No. LT-2538/60.]
- (d) Arrangements are still in a formative stage and the organizers have not yet been able to prepare firm estimates.

Co-operative Industrial Estate in Juliundur

- *388. Shri Ajit Singh Sarhadi: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether it is a fact that Industrialists at Juliundur (Punjab) have

started building Industrial Estate on co-operative basis; and

(b) if so, whether any technical advice or any other aid is being given to this co-operative enterprise?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. Neither we nor the State Government has received any such proposal so far.

(b) Does not arise.

Small Scale Industries in Rourkela Steel Project Area

*889. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that a survey has been made regarding the setting up of small scale industries around the Rourkela Steel Project area; and
 - (b) if so, the results of the survey?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). At the request of the Government of Orissa a survey of Jharsuguda and Rourkela areas was carried out by the Small Industries Service Institute, Calcutta for finding out right types of potential industries to be located in the Industrial Estates there. The report is expected to be finalised shortly.

Employment of Women in Light Industries

*890. Shri Tangamani: Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that employment of women in the light industries like textiles and plantations is on the decrease;
- (b) if so, the reasons for the same; and
- (c) what steps are being taken to maintain a certain percentage in these industries?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

- (b) The reasons include change in occupational structure consequent upon modernisation and restrictions in regard to working hours for women.
- (c) It may not be possible to maintain fixed percentages in favour of women in particular industries. There will, however, be fresh avenues of employment for women in various directions as a result of the economic development that is taking place.

Export of Handloom Fabrics

Shri Tangamani:
Shri Anthony Pillai:
*891. Shri N. R. Muniswamy:
Shri Subbiah Ambalam:
Shri Balakrishnan:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether representation was received from Handloom "Bleeding Madras" Manufacturers Association, Madras regarding "Bleeding Madras" stock and proposals for disposal of the same;
- (b) if so, Government's reply thereto:
- (c) whether it is a fact that more than 1½ million yards are still in stock;
- (d) whether Government have requested the Handloom Export Organisation to make advances on the stock and arrange for disposal; and
- (e) the various steps proposed to be taken to protect this type of handloom weavers?

The Minister of Commerce (Shri Kanungo): (a) to (e). Representations have been received from the Handloom "Bleeding Madras" Manufacturers' Association, Madras regarding accumulation of stocks of the variety of handloom fabrics known as "Bleeding Madras", requesting relief to the cooperative societies and master weavers